

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.2431/98

New Delhi this the 14th Day of, December, 1998.

Hon'ble Mr. R.K. Ahooja, Member (A)

Mrs. Manju Chauhan,
W/o Suresh Kumar,
Qrt.No. 83/144, Mirdard Lane,
Near Dharam-shala, LNJP Hospital,
New Delhi. Applicant

(By Advocate: Shri Francis Paul & B.L. Valencha)

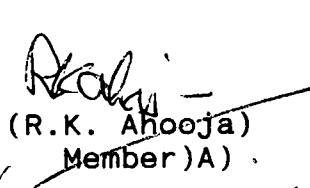
-Versus-

1. Govt. of NCT of Delhi,
through its Secretary (Medical),
Old Secretariat Building,
Rajpur Road,
Delhi.
2. The Medical Superintendent,
LNJP Hospital,
New Delhi.
3. The Estate Officer,
Maulana Azad Medical College,
New Delhi. Respondents

O R D E R (Oral)

Hon'ble Shri R.K. Ahooja, Member (A)

The learned counsel for the applicant seeks permission to withdraw the application. Permission is granted. O.A. is dismissed as withdrawn.


(R.K. Ahooja
Member (A))

Mittal